

favour of the proposed conference in various international fora.

Labour Participation in Textile Mills Under N. T. C

6129. SHRI M. ARUNACHALM : Will the Minister of SUPPLY AND TEXTILE be pleased to state :

(a) whether labour participation introduced in mills under National Textiles Corporation is successful;

(b) if so, in how many mills this system has been introduced;

(c) whether it will be introduced in all the mills under National Textile Corporation;

(d) if not, the reasons thereof; and

(e) the textile mills under National Textile Corporation in Tamil Nadu which follow this scheme ?

THE MINISTER OF SUPPLY AND TEXTILE (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) Management Committees, involving labour participation in management, have been introduced in forty textile units of N. T. C.

(c) and (d). Labour Participation Scheme are being introduced in a phased manner. By the end of 1985 this scheme is likely to be introduced in 60% of N. T. C. mills.

(e) In Tamil Nadu, five mills under N. T. C. are following this scheme :

- (i) Om Parasakthi Mills, Coimbatore.
- (ii) Kaleswarar 'B' Mills, Kalayarkoit.
- (iii) Pioneers Spinners, Kamudakudi.
- (iv) Balaramavarma Textile Mills, Shencottah.

(v) Cambodia Mills, Coimbatore.

RBI's Instruction for Agricultural Loans

6130. DR. G. S. RAJHANS : Will the Minister of FINANCE be pleased to state :

(a) whether Reserve Bank of India has recently instructed nationalised banks to revise agricultural loans to small farmers;

(b) if so, the details of the instructions issued by R. B. I. and

(c) to what extent the new scheme is more effective and how the small and medium farmers in the country will get benefit from this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Public Sector Banks have been advised to ensure that 25% of their priority sector lendings go to weaker sections which, *inter alia*, include small and marginal farmers. Loan application forms have been simplified to require the borrowers to give minimum necessary information. Banks have also been advised to make loan application forms for agriculture and allied activities available in regional languages. In respect of loans up to Rs. 5,000/—for creation of moveable assets in the agricultural sector, banks have been advised not to ask for any collateral security except for hypothecation of the asset. Banks have also been advised to delegate adequate powers to branch managers so as to ensure that 80% of the applications are disposed of at the branch level. Concessional treatment is also being accorded to smaller borrowers in the matter of interest rates. Short term loans to small farmers up to Rs. 5000/—are provided at an interest rate of 11.5% per annum. The rate of interest on term loans to farmers for minor irrigation and land development and to small and marginal farmers for allied activities has been stipulated at 10% per annum.